

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-582(ND)/2017

IN THE MATTER OF:

M/s Star Mobitel Ltd.

Vs.

M/s MicromaxInfomatics Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 09.04.2018

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Mr. Mohit Aggarwal, Mr. Vishesh Issar, Advocates.

For the Respondents

: Mr. Mudit Sharma, Ms. Snigdha Sharma, Mr. Gaurav Priyadarshi, Advocates.

ORDER

On the request of learned counsels for the parties the matter is adjourned to 19.04.2018 for arguments of the petitioner in rebuttal.

—Sd—

(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar  
09.04.2018

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—Sd—

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)